

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:591  
ANSWERED ON:13.08.2012  
POLLUTION IN ENVIRONMENT  
Chowdhury Shri Adhir Ranjan

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether the Government gave approval to Madhya Pradesh Government to dispose of toxic waste from various Carbide Factory in Bhopal in Germany;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government in this regard?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) to (c): The Government of Madhya Pradesh recommended a proposal received from German Agency GIZ IS for the disposal of 350 MT of toxic waste lying at erstwhile Union Carbide (India) Limited (UCIL), Bhopal by transporting it to Germany for incineration. The Union Cabinet has accorded approval to the proposal. The Cabinet has also approved the cost estimate of about Rs.24.56 crore plus taxes subject to minor variations depending on result of the chemical analysis of the waste, its exact final weight and other relevant factors.